

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : CP(CA)/118(CHE)/2022

**NAME OF THE PETITIONER** : Mahomed Hanif Osman

**NAME OF THE RESPONDENT(S)** : M/s Hamosons Apparels Private Limited &  
3 Others

**UNDER SECTION** : Sec 271(1)(e),272(b) & 273 of CA, 2013  
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**ORDER**

Ld. Counsel for the Petitioner is present. Ld. Counsel for the Respondent is present.

List the matter for hearing on **19.06.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

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